

(37)

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	TP No.30/HDB/2016
COMPANY PETITION/APPLICATION NO.	CA No.130 of 2017 in CP No. 72/2008
NAME OF THE COMPANY	Sanghi Textiles Pvt Ltd
NAME OF THE PETITIONER(S)	Anand Prakash Sanghi & (6) Others
NAME OF THE RESPONDENT(S)	Sanghi Textiles Pvt Ltd & (8) Others
UNDER SECTION	397/398

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
<del>P. Anand Kumar</del>	<del>R968</del>	<del>9948514088</del>	<del>P. Anand Kumar</del>
A. Chakravarthy	Petitioner 1, 345	9948514088	AS

**ORDER**

Heard. At the request of counsels case is posted to 09.01.2018.



**MEMBER (Technical)**



**MEMBER (Judicial)**